copy (in English and Hindi) of the Ministry of Consumer Affairs, Food & Public Distribution (Department of Consumer Affairs) Notification No. G.S.R. 151 (E) dated the 4th March, 2009, publishing the Standards of Weights and Measures (General) Amendment Rules, 2009, under sub-section (4) of Section 83 of the Standards of Weights and Measures Act, 1976. [Placed in Library. See No. L.T. 13/15/09]

Notification of the Ministry of Information and Broadcasting

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI AMBIKA SONI): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. G.S.R. 138 (E), dated the 27th February, 2009, publishing the Cable Television Networks (Amendment) Rules, 2009, under sub-section (3) of Section 22 of the Cable Television Networks (Regulation) Act, 1995. [Placed in Library. See No. L.T. 10/15/09]

Notification of the Ministry of Environment and Forests

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, on behalf of Shri Jairam Ramesh, I lay on the Table, a copy (in English and Hindi) of the Ministry of Environment & Forests Notification S.O. 521 (E), dated the 20th February, 2009, regarding Constitution of National Ganga River Basin Authority, under Section 26 of the Environment Protection Act, 1986. [Placed in Library. See No. L.T. 12/15/09]

REPORT OF THE COMMITTEE ON PETITIONS

SHRI M. VENKAIAH NAIDU (Karnataka): Sir, I present the Hundred and Thirty-fifth Report* (in English and Hindi) of the Committee on Petitions on the petition praying for a national debate and evolving consensus on the implementation of the policy for introduction of sex education in the CBSE affiliated Schools and holding back its introduction until then.

REPORTS OF THE COMMITTEE ON PAPERS LAID ON THE TABLE

SHRIMATI SYEDA ANWARA TAIMUR (Assam): Sir, I present a copy each (in English and Hindi) of the following Reports of the Committee on Papers Laid on the Table:

(i) Hundred-eighteenth Report regarding laying of the Annual Reports and Audited Accounts of the National Institute of Technology (NIT), Srinagar, Central Institute of Buddhist Studies (CIBS), Leh, Jammu and Kashmir Development Finance Corporation Limited, (JKDFC) Jammu, Ujala Society Sarva Shiksha Abhiyan,

^{*}This Report was presented to Hon'ble Chairman on the 2nd April, 2009, when the Rajya Sabha was not in session. Hon'ble Chairman, Rajya Sabha, has also ordered printing, publication and circulation of the Report.